Name of the Corporate Debtor: SHREE RAM URBAN INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 06-11-2019; List of Creditors as on: 05-03-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	36449894811	5	17277059018	100.00		6142395411	13030440382	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0				0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	2	21954776			0.00			21954776	NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	441507887	233224930		0.00			208282957	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total		36913357474	233224935	17277059018	100.00		6142395411	13260678115	